

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 05.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA (CAA) No.18/230/2024
NAME OF THE COMPANY	TMN Parks Pvt Ltd (Transferor No.1) and Deccan Bio Ventures Pvt Ltd (Transferor No.2) and Neovantage Tech Park Pvt Ltd (Transferor No.3) and Neovantage Bio-Technology Pvt Ltd (Transferor No.4) and Knowledge Square Parks & Incubators Pvt Ltd (Transferor No.5) and Neovantage Innovation Park Pvt Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	u/s 230 of Companies Act

ORDER

In the absence of Hon'ble Member Technical, **matter is adjourned to 08.07.2024.**

Sd/-
MEMBER (J)